GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO. 2307 TO BE ANSWERED ON 9th MAY, 2016

APPRENTICESHIP TARGETS

2307. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether apprenticeship is likely to be the key to increase the employability of youth in the country and if so, the details thereof and reaction of the Government thereto;
- (b) the number of apprentices trained during each of the last three years in various Central and State sector establishments, State/UT-wise;
- (c) whether companies in the country are wary of/reluctant to engage apprentices because of rigid/cumbersome compliance norms/procedure involved therein; and
- (d) if so, the details thereof along with the corrective steps taken/being taken by the Government in this regard?

ANSWER

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (d): To coordinate the skill activities across Ministries to enhance employability of youth, a new Ministry of Skill Development and Entrepreneurship (MSDE) has been established and around 20 Ministries run skill development schemes across 70 sectors. A National Policy on Skill Development and Entrepreneurship has also been formulated in 2015 by Ministry of Skill Development & Entrepreneurship which aims to provide an umbrella framework to all skilling activities in the country and to align them with common norms and link the skilling with demand centres.

The policy includes apprenticeship training as one of the strategies to enhance employability by providing hands on training to the youth at workplace. According to Ministry of Skill Development & Entrepreneurship, 3.13 lakh apprenticeship seats have been utilized in about 30200 establishments upto March, 2016. The Apprentices Act, 1961 has been amended with effect from 22 December, 2014 to enhance the coverage, trades, establishments and also include MSME industries to offer apprenticeships. 559 trades/subject fields have been designated under the Act.

The Government has taken various initiatives to promote apprenticeship in the country such as national awareness campaign, rationalizing the training modules of designated trades, permeability in higher education etc. To facilitate wider participation of youth & the industry, submission of returns & other information and approval of contract has been facilitated through their portal.

The number of apprentices trained during each of the last three years in various Central and State sector establishments, State/UT-wise is at Annex-I.

Annex referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 2307 due for reply on 09.05.2016

Details of Seats Utilization in respect of Trade Apprentices Central, State/UT Sectors

State/UT	No. of trade apprentice trained		
	FY. 13-14	FY 14-15	FY15-16
1	2	3	4
Andhra Pradesh	11039	8361	7420
A & N Islands	13	22	22
Arunachal Pradesh	4	4	4
Assam	35	738	619
Bihar	896	896	960
Chandigarh	26	48	68
Chattisgarh	1926	1201	1291
D & N Haveli	133	128	140
Daman & Diu	57	82	135
Delhi	575	766	733
Goa	512	539	679
Gujarat	41134	32923	31082
Haryana	7801	7910	8737
Himachal Pradesh	3471	3050	2522
J & K	1453	1195	1181
Jharkhand	4866	4921	3610
Karnataka	22841	24354	29732
Kerala	5716	5853	6010
Lakshadweep	0	0	0
Madhya Pradesh	3624	2910	3737
Maharashtra	50653	56526	61025
Manipur	1	56	55
Meghalaya	2	19	19
Mizoram	0	0	0
Nagaland	31	31	31
Odisha	5065	5311	8833
Puducherry	810	543	569
Punjab	3852	5624	3369
Rajasthan	4335	5474	5336
Sikkim	6	9	9
Telangana	0	3268	6189
Tamil Nadu	13912	14042	12813
Tripura	4	34	38
Uttar Pradesh	18411	24769	26608
Uttarakhand	845	2427	2693
West Bengal	6885	5806	5052
Total	210934	219840	231321